

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19th August, 2023

No. 200 /A : The services of Mr. Niraj Kumar Srivastav, Presiding Officer, Labour Court, Dhanbad are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Daltonganj.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 3112 /Apptt.

Dated Ranchi, the

19th August, 2023

File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Dhanbad/ the Principal District & Sessions Judge I/c, Daltonganj for information and needful / the Officer concerned for information & the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Registrar General